

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2005
ANSWERED ON- 15/12/2021

TOLL COLLECTION AFTER INTRODUCTION OF FASTAGS

2005. DR. KANIMOZHI NVN SOMU:

Will the Minister of Road Transport and Highways be pleased to state:

- (a) the complete details of total volume of toll collection generated year-wise and toll centre-wise since FASTags were introduced for toll collection;
- (b) the details about the sharing of toll collections by the stakeholders-National Highways Authority of India (NHAI), National Payments Corporation of India (NPCI), merchant banks, toll concessionaires etc.;
- (c) whether the toll collected at NH toll gates were shared with Government and the State Governments in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The user fee collection at fee plazas of National Highways Authority of India (NHAI) since introduction of FASTag in Financial Year 2016-17, is as under:

Financial Year	Total Collection (in Crore)
2016-17	17942.14
2017-18	21948.13
2018-19	24396.20
2019-20	26850.71
2020-21	27744.15

(b) To implement Electronic Toll Collection through FASTag, a Program Management Fee (% of Electronic Toll Collection transaction value) of 1.50%, 1.25%, 0.25% and 1% was approved for Issuer Bank, Acquirer Bank, National Payments Corporation of India (NPCI) and Indian Highways Management Company Limited (IHMCL), respectively, for the period upto 31st March, 2021.

(c) &(d) The user fee at the public funded fee plaza is collected by the user fee collection agency selected on the basis of competitive bidding and the amount remitted by the agency under the contract is deposited to the Consolidated Fund of India.
